

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 259 OF 2017 &
IA NO. 1006 OF 2018**

Dated: 26th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. Gama Infraprop Pvt. Ltd.

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishan for R-1

Mr. Pradeep Mishra
Mr. Suraj Singh for R-2

ORDER

At the request of learned counsel for the parties, list the matter for hearing on **17.05.2019 at 2.30 p.m.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/kt